## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02:30 114		
PRESENT: SHRI K. ANANTI	HA PADMANABHA SWAMY, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/558/ (IB)/2017	
NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S)	: INDIAN BANK : INFINITAS ENERGY SOLUTIONS PVT LTD	
UNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

Karthik Rungandthan Respondent

Respondent

Applicant

N. Chantara Raj

## **ORDER**

Counsel representing both the parties are present. Heard the arguments of both the counsel. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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